CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/020/00458/2015

HYDERABAD, this the 15th day of June, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

C. Aswartha Reddy S/o Late C. Narayana Reddy, Aged about 58 years, Occupation: Postal Assistant, PRODDATUR H.O. 516360. Proddatur Division.

...Applicant

(By Advocate: Mr. M. Venkanna)

Vs.

- 1.Union of India represented by
 The Secretary, Government of India,
 Ministry of Communication & IT,
 Department of Posts ó India,
 Dak Bhavan, Sansad Marg,
 New Delhi ó 110001.
- 2.The Chief Postmaster General, A.P.Circle, õDak Sadanö, Hyderabad 500 001.
- 3.The Superintendent of Post Offices, Proddatur Division, PRODDATUR -516360

....Respondents

(By Advocate: Mrs. K. Rajitha, Sr. CGSC)

ORAL ORDER (As per Hon'ble Mr.B.V.Sudhakar, Administrative Member)



Both side learned counsel present.

2. Learned counsel for the applicant submits that the O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA) JUDICIAL MEMBER

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